

APPENDIX -4G
REPLENISHMENT SCALE FOR GEM REP AUTHORISATION
(Please see paragraph 4.35 of FTP and 4.64 of HBP)

S. No.	GEM REPLENISHMENT SCALE	%AGE OF ENTITLEMENT ON REMAINING FOB VALUE OF EXPORTS
i)	a) Cut and polished Emeralds/ Rubies/ Sapphires in Jewellery valued upto US\$ 350 per carat fob. b) Cut and polished Emeralds/ Rubies/Sapphires in Jewellery valued above US\$ 350 per carat fob.	60% for uncut and unset Emeralds Rubies/Sapphires 80% for uncut and unset Emeralds Rubies/Sapphires
ii)	All varieties of semi-precious stones and synthetic stones	50% on fob value of such stones
iii)	Pearls	60% on fob value of such pearls.
iv)	Plain Gold/Silver Jewellery and articles	50%
v)	Plain platinum jewellery and articles	50%

NOTE : For diamonds and precious stones, entitlement may be arrived a separately on the basis of overall average of per carat realisation. For semi-precious/synthetic stones and pearls, the entitlement may be worked out on an individual basis. The total will be the value of the Gem Replenishment Authorisation / Licence.